Declaration of Assets and Liabilities

Year: 2020-21

I, Prabhat Ranjan, son of Lt. Nagendra Mishra, aged 34 years, belonging to Bihar Legislative Assembly Secretariat service and presently working as Junior Clerk give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

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(Assets in joint name indicating the extent of joint ownership will also have to be

4	Sr. No.	Description	Self	Spouse Name(S) Rimjhim Kumari	Dependant-1 Name Manav	Dependant-2 Name Manas	Dependant-3 Etc. Name
	(i)	Cash	10000/-	25000/-	Nil	Nil	Nil
2	(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1. SBI A/c- 31954981690 Amount- Rs.404/- 2. CBI A/c- 1843488047 Amount- 3018/- PPF A/c- 37804068973 Rs.33542/-	1. SBI A/c- 33765102384 Amount- Rs.2673/- 2. CBI A/c- 3425911760 Amount- 2463/-	Nil	Nil	Nil
	(iii)	Bonds, Debentures and Shares in companies	SIP-SBI-Folio No22725515 Rs.2000/- (Monthly)	Nil	Nil	Nil	Nil
Special section (Special Special Speci	(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policies Amount- 1. 12295/(hly) 2. 28122/(yly.)	Nil	Nil	Nil	Nil
	(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01DT-7962	Nil	Nil	Nil	Nil
	(vi)	Jewellery (give details of weight and value)	Gold-30 gm.	Gold-100 gm. Silver-250 gm.	Nil	Nil	Nil
((vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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* Dependant here means a person substantially dependant on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	1 Bigha (Undivided Land from Parents) Vill-Janipur, Sitamarhi.	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	1361 Sq.ft. Raghopur, Bihta.	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	1361 Sq.ft. Nand Gaon, Patna. (After death of Parent)	Nil	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

(Note: Please give separate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 12-02-2021
(a)	(i) Loan from Banks	SBI, BVM Branch, Patna	Rs.5,54,223/-
	(ii) Loan from financial institutions	Nil	Nil
	(iii) Government Dues:(a) dues to departmentsdealing with governmentaccommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c)dues to departments	Nil	Nil

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	dealing with supply of		destroit diffe	
500	electricity			
	(d) dues to departments	Nil	Nil	
	dealing with telephones			
	(e) dues to departments Nil		Nil	
	dealing with government			
	transport(including aircraft			
	and helicopters)			
	(f)Other dues, if any	Nil	Nil	
(b)	(i)Income Tax including	Nil ITR for	Nil	a de la como de la com
	surcharge [Also indicate	(AY-2020-2021)		
	the assessment year upto	-021/		March.
	which income Income Tax	#####################################		
	Return filed. Give also			
	Permanent Account			
	Number(PAN)]			
		Ni.1	271	4 1/4/1/14
	(ii)Wealth Tax[Also	Nil	Nil	a da
	indicate the assessment			
	year upto which Wealth			1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1
	Tax Return filed.]			
	(iii)Sales Tax[Only in case Nil		Nil	14111111
	of proprietary business]			
	(iv)Property Tax	Nil	Nil	

C. Personal Detail

GPF/CPF/PRAN No.	:-	110101828631
Gender	:-	Male
Date of Birth	:-	0 4 1 1 1 9 8 6
Class/Group	÷	С
Cadre	;-	Clerical
Home District	:-	Sitamarhi

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Frebhat Rampare

Name of Employee: PRABHAT RANJAN

Place: Patna. Designation: JUNIOR CLERK

Date: ...12 2021. Department: Bihar Legislative Assembly Secretariat

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size White paper with computer typed (single side) in prescribed format.